

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.
O.A.NO. 1076 of 1992.

Between

Dated: 11.12.1992.

S.Narayana Reddy

... Applicant

And

1. The Post Master General, Hyderabad Region, Hyderabad.
2. The Director Postal Services, Hyderabad Region, Hyderabad.
3. Superintendent of Post Offices, Sangareddy Division, Sangareddy, District Medak.

... Respondents.

Counsel for the Applicant : Sri. S.Ramakrishna Rao.

Counsel for the Respondents : Sri. N.R.Devaraj, Sr. CGSC.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member
Hon'ble Mr. C.J.Roy, Judicial Member

The Tribunal made the following order:-

This OA is moved as a lunch motion.

Notice before admission is given to the respondents.

Sri. N.R.Devaraj, learned counsel for the respondents wanted only a short time. The case is to be listed for further orders on 18.12.1992.

In the meantime by way of an Interim order, we direct the respondents to maintain the status quo as of date till 21.12.1992.


Deputy Registrar (Judl.)

Copy to:-

1. The Post Master General, Hyderabad Region, Hyderabad.
2. The Director Postal Services, Hyderabad Region, Hyderabad.
3. Superintendent of Post Offices, Sangareddy Division, Sangareddy, Medak District.
4. One copy to Sri. S.Ramakrishna Rao, advocate, CAT, Hyd.
5. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
6. one spare copy.

Rsm/-

11/92
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O.A. 1076/92

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
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HYDERABAD BENCH

HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: AT HYDERABAD

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:M(J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER(JUDL)

Dated: 11/12/1992

ORDER/JUDGMENT:

R.A./ C.A./M.A. No.

O.A. No.

in
1076/92

T.A. No.

(W.P. No.)

Admitted and Interim Directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as with drawn

Dismissed for default

M.A. Ordered/Rejected

No order as to costs.

pvm.

